

R.O.C.No.633/2015/VC/B2



DISTRICT JUDGE
POSTING

NOTIFICATION No. 240 / 2021

The suspension of Thiru.S.Nambirajan, District Judge, formerly functioned as Chairman, Permanent Lok Adalat, Dindigul, is hereby revoked and he is reinstated into service. On his reinstatement, he is posted as Chairman, Permanent Lok Adalat, Karur in the existing vacancy.

HIGH COURT OF MADRAS,
CHENNAI,
DATED: 30.09.2021.

Sd/- P.DHANABAL,
REGISTRAR GENERAL

30.09.21
(S.O)